

(b) the steps being taken to step up the exports of high quality and disease-free livestock and meat ?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA):** (a) and (b) To export high quality and disease free livestock and meat, various steps have been taken to tighten up the existing quality control measures. It has been decided to establish quarantine centres for the quarantine and vaccination of animals for minimum period of 21 days prior to exports. Compulsory per-shipment inspection has also been introduced for export of meat and livestock.

**Adoption of ATA Carnet System for Promoting Exports**

**4587. SHRI K. RAMAMURTHY: SHRI CHINTAMANI PANIGRAHI :**

Will the Minister of COMMERCE be pleased to state :

(a) whether 42 countries have adopted the ATA carnet system essentially for promoting exports ;

(b) if so, the details of this scheme;

(c) whether this scheme has been recommended by his Ministry to the Finance Ministry ; and

(d) if so, the decision taken in the matter ?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR):** (a) As of 15th March, 1984, some 50 countries have signed the International Convention on ATA Carnets.

(b) The Convention provides for temporary importation of goods, free of customs duties, taxes etc.

(c) and (d) The question of India's accession to the Convention is under examination.

**Promotion of Tourism Between India and Other Countries**

**4588. SHRI K. OBUL REDDY :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 800 on 18 November, 1983 regarding promotion of tourist traffic between India and Soviet Union and state :

(a) the number of tourists who visited India during the years 1982 and 1983 respectively from (i) France, (ii) Taiwan, (iii) USA, (iv) USSR, (v) U. K., (vi) East Germany, (vii) West Germany, (viii) Japan, (ix) Thailand, and (x) People Republic of China ;

(b) whether the number of tourists from these countries has increased or decreased comparatively ; and

(c) the steps being taken to promote tourism between India and these countries ?

**THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN):** (a) to (c) A statement is laid on the Table of the Sabha,

**Statement**

The tourist arrivals from these countries during the year 1982 and for the period January to October 1983 (details of November-December period not available yet) are as given below :

Country	1982	1983 (Jan.-Oct.)	%Change*
France	59,267	42,202	-14.2
Taiwan	307	240	+ 56.9
U. S. A.	86,806	72,737	+ 7.4
U. S. S. R.	13,687	11,757	+17.1
U. K.	120,772	99,966	+12.1
East Germany	1,275	791	-21.7
West Germany	49,610	38,657	- 0.1
Japan	29,103	22,278	- 3.3
Thailand	11,472	9,924	-27.1
People Republic of China	2,107	1,293	+27.0

\*Compared to corresponding period of 1982.

Continuous efforts are being made by Overseas Tourist Offices to project the potential of Indian Tourism. The Tourist Offices maintain liaison with airlines, tour operators, media; hold India Evenings, Seminars; undertake publicity and other marketing exercises.

गैर-सरकारी फर्मों द्वारा रेशम का आयात

4589. श्री हेमवती नन्दन बट्टगुणा : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश की गैर-सरकारी फर्मों विदेशों से रेशम की आयात कर रही हैं, जबकि उनके पास उन आयात करने के लाइसेंस हैं; और

(ख) यदि हां, तो ये फर्मों, राज्यवार, किन-किन स्थानों पर हैं और उन फर्मों ने

कितने मूल्य के रेशम का आयात किया है और इसे वे उत्तर प्रदेश और अन्य राज्यों के बुनकारों को किस मूल्य पर बेचते हैं ?

वाणिज्य मंत्रालय और पूति विभाग में राज्य मंत्री (श्री निहार रंजन लास्कर) : (क) और (ख) 1983-84 की आयात नीति में "कच्ची ऊन" का आयात खुले सामान्य लाइसेंस के अधीन है। अतः, इसके आयात के लिये किसी विशिष्ट लाइसेंस की आवश्यकता नहीं होती। इसके फलस्वरूप, रेशम के आयात के लिये कच्ची ऊन के लिए लाइसेंसों के उपयोग किये जाने का प्रश्न ही नहीं उठता।

तथापि, बूलन सामान का निर्यात करने पर भार. ई. पी. लाइसेंसों के अन्तर्गत बूल टाप्स, बूल बेस्ट तथा बूलन यार्न के आयात